

Listed on : 24.08.2017  
Registrar Court No. :  
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL)NO. 1530 OF 2017

State of Uttar Pradesh ... Petitioner(s)

VERSUS

Mahavir Singh ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Court of Registrar on 14<sup>th</sup> July, 2017 when an order was passed. (Copy of Order dated is enclosed).

Counsel for the Petitioner has neither filed fresh particulars of the sole Respondent nor spare copy of Special Leave Petition for issuance of notice, so far. Hence notice could not be issued.

Service of Show Cause Notice is incomplete.

The matter above-mentioned is listed before the Court of Registrar with this office report.

DATED this the 22nd day of August, 2017.

COPY TO:

ASSISTANT REGISTRAR

Mr. Abhishek Chaudhary, Advocate

*cd/dk*

ASSISTANT REGISTRAR